

To,  
The Registrar  
National Green Tribunal  
Principal Bench  
New Delhi,

**Subject: Report of District Magistrate Ghaziabad in O.A No.04/2020 in compliance of the order dated 10.01.2020 of the Hon'ble Tribunal.**

1. This report is being filed by the District Magistrate Ghaziabad in O.A. No.04/2020 in compliance of the order dated 10.01.2020 of the Hon'ble Tribunal.
2. That as per the order of the Hon'ble Tribunal the *grievance in the O.A No. 04/2020 is against encroachment by the way of Udyog Bhawan at Ghaziabad on the green belt, in violation of the Master Plan.*
3. That in compliance of the order of the Hon'ble Tribunal, on 02.03.2020 a team of Lekhpaa, Revenue Inspector and Naib Tehsildar had visited the land in question and found that the land in question is currently under the possession/jurisdiction of Nagar Nigam Ghaziabad.
4. That an office premises has been constructed and operated by the UDYAMI SANGH (Association) without the permission of Nagar Nigam Ghaziabad.
5. That the inspecting team had been found that an illegal encroachment done by UDYAMI SANGH as Udyog Bhawan having the measurement of 940 Sqm(Covered) and 292 Sqm (Vacant) at S- Block, South Side of G.T Road Industrial Area, Ghaziabad-201009 on the land reserved for green belt. The copy of Photograph is annexed herewith as **ANNEXURE-A.**

It is respectfully submitted that the present report by District Magistrate Ghaziabad may kindly be taken on record.

  
Ajay Shankar Pandey  
DM, Ghaziabad



श्रीमान जी.

संलग्न पत्रों के कार्यालय नगर मजिस्ट्रेट गांधीबाग पर संख्या 188/एच.पी.-सी.एम।2020 दिनांक 27-01-2020 जी कि मा. राष्ट्रीय खेल आयोग नई दिल्ली में विचार-चर्चा वाड सं 04/2020 विधायक हैं। प्रबंधित आदेश के अनुपालन में आज्ञा इस प्रकार है:-

संश्रित प्रकरण में सादा अवगत करना है कि औद्योगिक क्षेत्र उद्योग भवन एच-ब्लॉक साउथ साईट, जी.पी.रोड, गांधीबाग में उद्योगी संघ (एचोविएम) के द्वारा एक आग्नि निश्रित का उपयोग के लाया जा रहा है। इस प्रति में एचोविएम का कार्यालय विना नगर निगम की अनुमति के चलता है। एचोविएम यू.पी.एच.आई.पी.सी के द्वारा पारि श्रित विकसित का निगम के अधीन की गई, जिसके डबल निगम के आधिकारिक है।

गौरतलब है कि संलग्न पत्रों के साथ में 3000 एचम औद्योगिक विकास प्राधिकरण के द्वारा दिनांक 01-08-2019 के संदर्भ सं. 4225-26 के अंतर्गत उद्योग भवन की वेंच्युली विधायक माते के संबंध में दिनांक 15/01/2020 पारि व खेल पर्यटन के मातृ अवाधि 30 दिनों के अन्तर्गत पा अर्बप निश्रित का दाने का नोडिज जाण निश्रित वीरि वतनिक के भी पूर्व की आंति। स्थिते ही प्रकरण नगर निगम के क्षेत्राधीन में आता है जिसके उम में विचार सेवा में उचित कार्यवाही एक आदेशाधि सेवा में सादा प्रमुख है।

02/03/2020  
(एच विवेकेश्वर उपायय)

श्रीमान जी.  
प्रशासन स्थल का क्षेत्रफल लगभग 940 वर्ग मीटर भवन आदि के बर्द है तथा लगभग 292 वर्ग मीटर जाला है स्थल का कार्य स्थल के साथ में संलग्न है।

02/03/2020  
विवेक सिंह  
लेखपाल  
2020/3/2  
नगरपालिका-गांधीबाग

महोदय  
क्षेत्रीय नगरपालिका के अधीन  
आकाश है वी.पी.एच.आई.पी.सी  
06/03/2020

महोदय  
आस्था श्री.ले./प.नि.  
नय दोयेभाग सादर श्रेधिता

41/11/20  
28/3/2020

9  
आयव लेखपाल  
गांधीबाग

नारी राज्य

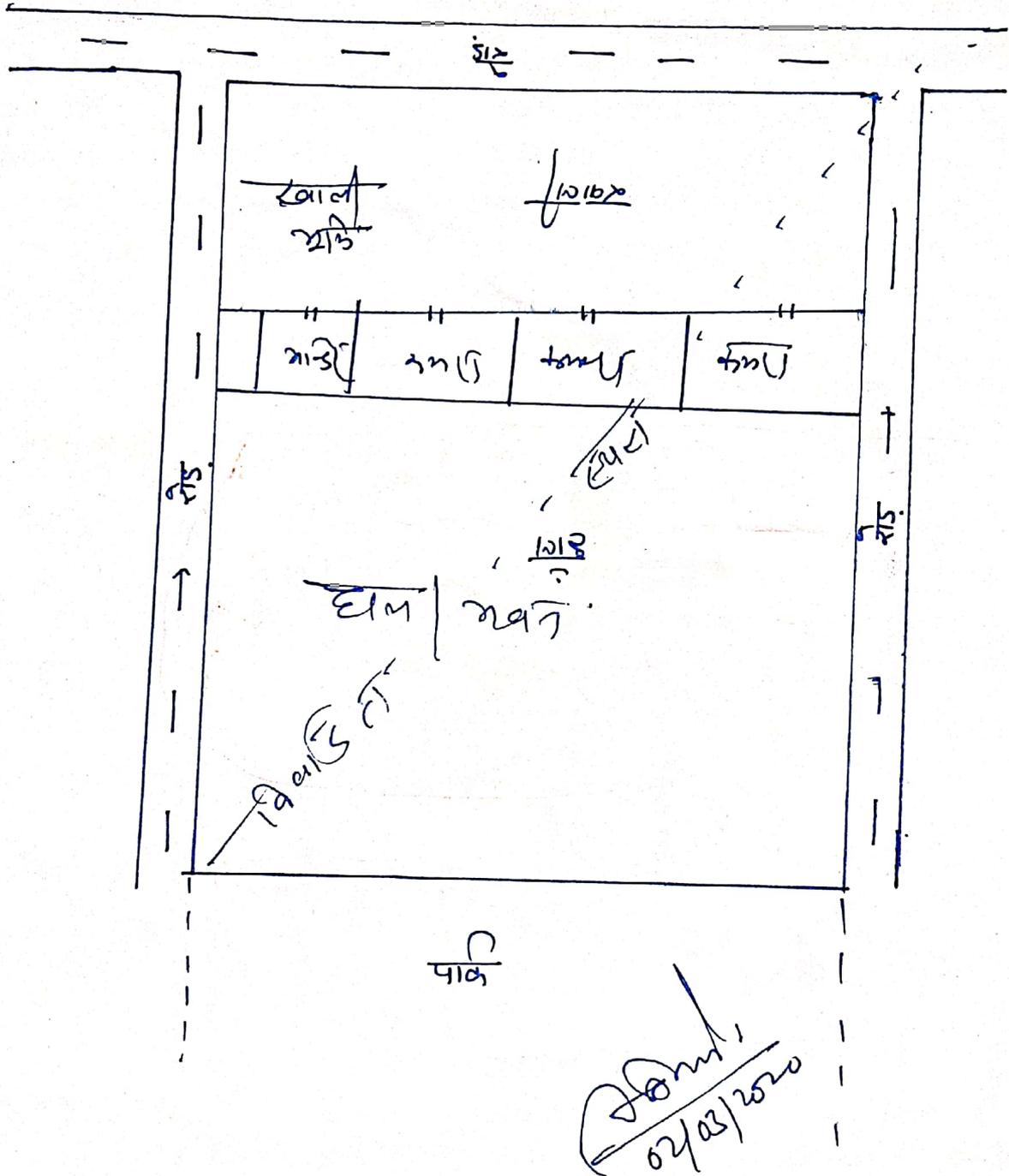
अवैय कव्यपुत्र पार्क - उत्तरा नगर एच एसडी  
राज्य राज्य गांधी



श्रीमान्  
उक्त निर्माण कार्य अर्क नदी किनारे लम्ब  
निर्माण के रूप में पूर्व में नारी राज्य कव्यपुत्र  
हस्ताक्षर  
सिंह  
02/03/2020  
सिंह 451



नमशा नगरी प्रशासन. विभागीय स्थल उद्योग भवन साउथ साइड जी.के.एड.  
 इन्डस्ट्रीयल एरिया जोगिभावाप  
 मह पार्क यू.पी. ए.ए. आर्डी. जी. डाय डायविट मारु  
 नगा निगम गाठ काउ के डाय देवालेव डी.



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17/11

2491/ERD

Adm City  
कार्यवाही  
12-1-2020

Item No.10

Court No. 1

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 04/2020

Sunil Kumar Sharma (Journalist)

Applicant(s)

Versus

Uttar Pradesh Industrial Development  
Authority & Anr.

Respondent(s)

Date of hearing: 10.01.2020

**CORAM:**

**HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON  
HON'BLE MR. JUSTICE S.P WANGDI, JUDICIAL MEMBER  
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER  
HON'BLE MR. SIDDHANTA DAS, EXPERT MEMBER**

For Applicant(s):

Mr. Sharad Chauhan, Mr. Yaggawalkya Singh,  
Advocates

**ORDER**

Grievance in this application is against encroachment by way of Udyog Bhawan at Ghaziabad on the green belt, in violation of the Master Plan.

With a view to consider the grievance, we consider it necessary to require a response from the District Magistrate, Ghaziabad which may be furnished by email at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in) within one month.

A copy of this order be sent to the District Magistrate, Ghaziabad by email. The applicant may furnish a set of papers to the District Magistrate, Ghaziabad and file affidavit of service within one week.

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Scanned with CamScanner

AK  
List for further consideration on 13.04.2020.

Adarsh Kumar Goel, CP

S.P Wangdi, JM

Dr. Nagin Nanda, EM

Siddhanta Das, EM

January 10, 2020  
Original Application No. 04/2020  
AK

